NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH **NEW DELHI**

C. P. NO. 47(ND)2010 CA. NO.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY: Mr. Ram Passotam Mittal V/s. M/s Hotel Queen Road Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO. DESIGNATION NAME REPRESENTATION SIGNATURE

Mr. Jayant K. Mehta Mr. Kush Sharma Ms. Sweni Bhagat

My. Arun Saxeng] - For Respondent No. 2,728 M. KSHITIZ ANUJA] - For Respondent No. 2,728

SURAJIT BHADURI, ADV. Respondent 3,9,210 Sug1 Rh

Sv. Adv. nr. Nidesh Gupton With Mr. Vogesh Japia Dolv. Mr. Atal Sharma Mr. Nitesh Guptan Mr. Amit Dhoka Mr. Abhiged Ney i (Jor Patidionus)

ORDER

The petitioner's application for taking additional documents on record is part heard. Reply to the same has been filed by Respondent No. 1. Ld. Counsel appearing on behalf of Respondents 2, 7 & 8 submits that he has neither received the copy nor the notice of the said application. Let him be duly served of the same. Liberty is granted to . him to file a short reply.

2. All parties may file short synopsis for disposal of this application.

3. To come up on 16.11.2016.

(Ina Malhotra) Member Judicial